

NOTIFICATION No. 49 / 2014

The Government in G.O.Ms.No.516, Home (Courts.II) Department, dated 16.07.2013 have issued orders sanctioning the constitution of 13 Family Courts in the cadre of District Judge one each at Dindigul, Erode, Tirunelveli, Sivagangai, Tiruvallur, Kancheepuram at Chengalpattu, Villupuram, Vellore, Tiruchirappalli, Dharmapuri, Tiruvarur, Virudhunagar at Srivilliputhur and The Nilgiris at Uthagamandalam.

Thiru N.Sivakumar, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dindigul, who has been appointed on transfer as Judge, Family Court, Dindigul in G.O.(2D.).No.70, Home (Courts.II) Department, dated 12.03.2014 is transferred and posted as Judge, Family Court, Dindigul in the newly sanctioned Court.

Tmt. A.Muthusaratha, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Sivagangai, who has been appointed on transfer as Judge, Family Court, Sivagangai in G.O.(2D.).No.70, Home (Courts.II) Department, dated 12.03.2014 is transferred and posted as Judge, Family Court, Sivagangai in the newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 26.03.2014.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL